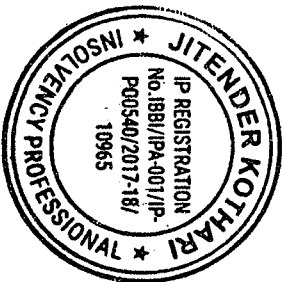


Name of the corporate debtor: Shah Steel Impex Private Limited; Date of commencement of CIRP: 12/05/2023; Order dated 03/01/2024 List of creditors as on: 05/07/2024  
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in CoC	
1	Unity Small Finance Bank Limited	18/01/2024	1,50,04,47,721	1,39,10,84,703	Secured	Yes	Yes	No	0.00	0.00	NIL	NIL	10,93,63,018	NIL	Note 1 & 2
			1,50,04,47,721	1,39,10,84,703							NIL	NIL	10,93,63,018	NIL	

Note 1: As per Hon'ble NCLAT, Principal Bench - New Delhi order no. Company Appeal (AT) (Insolvency) No.720 of 2023 dated 31st May 2023 has stayed the Constitution of CoC. Therefore IRP has not constituted the CoC.

Note 2: Claims have been provisionally admitted based on proof and document/information submitted by Financial Creditors, same could not be verified from the books of accounts of the corporate debtor, due to non-availability of the financial statements and other relevant information. Therefore, the Claim amount may undergo change subject to completion of its verification.



Jitender Kothari  
Interim Resolution Professional of  
Shah Steel Impex Private Limited (under CIRP)  
Appointed as the IRP vide Hon'ble NCLT Mumbai Bench, Court-V order dated 03/01/2024  
IP Regn. No. 1881/PA-001/IP-P00540/2017-18/10965  
AFA No. AA1/10965/02/040924/105985 Valid upto 04/09/2024